

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520

(IB)-580(PB)/2017
CA/1142/2018, IA-4984/2022

IN THE MATTER OF:

Duane Park Pvt. Ltd.

....Applicant

Vs.

Zynke Exports Pvt. Ltd.

.....Respondent

SECTION

U/s 7 of (IBC) Liq

Order delivered on 12.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Anup Kumar

For the Respondent :

For the Liquidator : Mr. Rishabh Jain

ORDER

Due to paucity of time, list the matter on **02.06.2023**.

Sd/-

(Court Officer)